

5

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No. 846/2012

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th July, 2017, 10.30 A.M

Name of the Company		ABA Builders Ltd.		
Under Section		621A		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

1. PATITA PARAN BISWAL, ADV *lehnu*

Manorama Kumari
18/7/17

18.07.2017 – 846 / 2012 – ABA Builders Ltd.

ORDER

Ld. Lawyer on behalf of the petitioner is present.

On perusal of the record, it is found that report was called for from the ROC on 03.03.2017. Thereafter, reminders were also issued to the ROC, but so far no report has been received. Hence, it is directed to issue further reminder to the ROC directing them to send the report immediately on or before the next date.

Fixed on 16.08.2017.

(MANORAMA KUMARI)
MEMBER (J)